

APPLICATION-FORM

(Must be Computer printed or downloaded in A4 Size paper)

High Court of Chhattisgarh, Bilaspur

APPLICATION FOR THE POST OF DISTRICT JUDGE (ENTRY LEVEL)

DIRECT RECRUITMENT EXAMINATION 2016

Roll No.

(For office use only)

Affix your recent passport size 3.5 x 4.5 cm. self attested photograph here don't staple or pin

Place for Signature ➡

Place for Thumb Impression ➡
(Left Thumb for Male / Right Thumb for Female)

1. Full name in **BLOCK LETTERS**:.....
2. Father's/Husband's Name
in **BLOCK LETTERS** :.....
3. Gender (Male/Female)
in **BLOCK LETTERS** :.....
4. Category (Unreserved/SC/ST/OBC):.....
5. Whether Domicile of State of Chhattisgarh Yes / No
(Please tick)
6. Address for Correspondence :.....
in **BLOCK LETTERS** :.....
:.....
:.....
7. Contact No. and :.....
E-Mail address :.....
8. Permanent Address :.....
in **BLOCK LETTERS** :.....
:.....
:.....

9.(i) Date of Birth :.....

(ii) Particulars / Description of certificate enclosed in support of date of birth. :.....

10.(i) Age as on 01.01.2016 Year.....Month.....Day.....

(ii) Whether you are claiming age relaxation ?
(If yes ,specify your category) :.....

11. Year of securing Law Degree :.....

12. The date of enrolment as an Advocate :.....

13. The number of years of active practice as an Advocate and place or places where the candidate has practiced :.....

14. (a) Have you ever been arrested? _____

(b) Have you ever been prosecuted? _____

(c) Have you ever been kept under detention? _____

(d) Have you ever been bound down? _____

(e) Have you ever been fined by a court of law? _____

(f) Have you ever been debarred from any Examination or rusticated by any University or any other educational authority/Institution ? _____

(g) Have you ever been debarred/disqualified by any Public Service Commission from appearing at its Examination/selection ? _____

(h) Is any case pending against you in any court of law at the time of filling up this application form? _____

(i) Is any case pending against you in any University or any other educational authority/Institution at the time of filling up this application form ? _____

(j) Whether you were ever convicted by a Criminal Court? (If so, when, for what offence and by which court?) _____

(k) Have you ever been found guilty of professional misconduct under the provisions of the Advocates Act, 1961 or any other law for the time being in force ? _____

All queries from 14(a) to 14(k) above must be answered .If answer to any of the above questions is in affirmative please give specific particulars :-

.....
.....
.....

15. Whether the candidate is under financial debt ? If so, to whom and to what extent? :.....

16. Details of Examination fee:-

- i- Amount of Challan :.....
- ii- Transaction ID & date of deposit :.....
- iii- Name & Address and code of Bank :.....

17. Details of Educational Qualifications :-

S. No.	Name of Exam	Board/ University	Year of Passing	Percentage of Marks
1.	High School			
2.	Higher Secondary			
3.	Graduation			
4.	Post Graduation			
5.	LL.B			
6.	Any other Qualification			

18. Present Occupation & Place: - :.....

I hereby declare that the particulars/information given by me in the application form are true, correct and complete to the best of my knowledge and belief.

Place:.....
Date:.....

Signature of the candidate

No. of Enclosures:-

- 1-
- 2-
- 3-
-
-

Space for extra photograph (to be stapled)
NOTE:- Please do not paste the photograh.

Space for extra photograph (to be stapled)
NOTE:- Please do not paste the photograh.

HIGH COURT OF CHHATTISGARH, BILASPUR
LIST OF ENCLOSURES

District Judge (Entry Level) Direct Recruitment Examination 2016

S.No.	Enclosure
1.	
2.	
3.	
4.	
5.	
6.	
7.	
8.	
9.	
10.	
11.	
12.	
13.	
14.	
15.	
Total No. of enclosures	

Signature of the candidate

Date:.....

ANNEXURE

(This certificate must accompany the application)

Certified that Shri/Smt./Ku..... Son/wife/daughter of Shri..... is enrolled as an Advocate as on and is practicing as such in the District Court (Distt.) State continuously till today.

Date:-

**PRINCIPAL DISTRICT AND
SESSIONS JUDGE**

Official Seal of the authority

(Sign)

OR

Certified that Shri/Smt./Ku..... Son/wife/daughter of Shri..... is enrolled as an Advocate as on and is practicing as such in the High Court of State continuously till today.

Date:-

**REGISTRAR GENERAL/ REGISTRAR OF THE HIGH
COURT / SECRETARY GENERAL OF
SUPREME COURT**

Official Seal of the authority

(Sign)

Note :-

- (1) Candidates must furnish a certificate in either of the above proforma. The date, month and year of issuance must be legibly mentioned by the issuing Authority.
 - (2) Experience Certificate issued by the Bar association concerned may be enclosed to this certificate.
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INSTRUCTIONS FOR CANDIDATES

1. Please read all the instructions cautiously mentioned in the advertisement relating to this examination. Do not provide wrong or incomplete information.
2. Application format must be downloaded or computer printed in A4 size paper
3. All the columns of the application must be filled by the applicant in his/her own hand writing.
4. Self attested photographs must be affixed in appropriate place on the Application Form & Identity-Sheet. Name and address of the candidate must be written on the back of all the four photographs.
5. Scheduled Caste, Scheduled Tribe and Other Backward Classes who are bonafide residents of Chhattisgarh state shall only be entitled for getting benefit of reservation. The candidates of other states shall be treated as unreserved candidate.
6. Candidates of SC, ST and OBC must ensure that the **Caste Certificate attached is valid in all respects. Caste Certificate of temporary validity issued by Tahsildar, must have continuing validity at the time of application.**
7. Application form must be filled in English BLOCK LETTERS only in Blue or Black ink.
8. For age relaxation attested copy of Caste Certificate must be attached.
9. Two self addressed envelope (11 x 5 inch) stamped with postal stamps of Rs. 25/- each must be attached.
10. Fee must be furnished in the form of Challan only with SBI branches through Core Banking Network and original copy of Challan must be attached to application form. Challan form is available along with application form on our website i.e. www.cghighcourt.nic.in
11. The particulars in Challan must be filled in very cautiously. On account of incomplete / wrongly filled Challan the application shall be rejected. Please note that Name & Address of the Candidate must be identical on the Application Form, Identity-Sheet & Challan as well.
12. Application form must be accompanied with duly attested copies of marks sheets of High School, Higher Secondary, Graduation, Law, Caste certificate, Domicile certificate alongwith other necessary certificates and these enclosures must be mentioned in the format for list of enclosures which is given along with the application.
13. Experience/ Practice Certificate must be issued only by the Registrar General/Registrar of High Courts / Secretary General of Supreme Court or Principal District & Sessions Judge.
14. Legal size paper for Challan must be used.
15. Do not fold the application form and testimonials, certificates etc.
16. Candidates shall have to produce, at the time of appearing for the Written Examination/Viva-voce, photo identity proof in original i.e. Card issued by the Election Commission of India or Bar Council of the State or PAN Card or Driving License or Aadhaar Card or any recognized photo identity proof along with the hard copy of Admit Card.
17. Use 14 X 10 Inch size envelope for sending the application form.
18. Application form and documents must be arranged in following order:-
 1. Application form (4 pages)
 2. Challan (Original)
 3. Experience Certificate in prescribed format
 4. Identity sheet
 5. Testimonials etc.
 6. Self Addressed Envelopes.

HIGH COURT OF CHHATTISGARH, BILASPUR

IDENTITY-SHEET

District Judge (Entry Level) Direct Recruitment Examination 2016

Examination Centre:
(for office use only)

Roll No

(for office use only)

Date & Time of Examination 13/11/ 2016 (Sunday)

Paper-I-Law- 8.00 A.M. to 11.00 A.M & Paper-II-Law -02.00 P.M. to 05.00 P.M.

(To be filled by candidate)

Candidate's Name :

Father's / Husband's Name:.....

Date of Birth :..... Gender :.....

Domicile of C.G.(Yes/No) :..... Category :

Correspondence Address :

.....

Affix latest
self attested photo of
size
3.5 x 4.5 c.m.

don't staple or pin
(Similar to that
affixed on application
form)

Candidate's Signature

Candidate's Thumb Impression
(Left Thumb for Male / Right Thumb for Female)

Candidate's Signature and Thumb Impression in Examination Hall
(NOTE : Left Thumb for Male / Right Thumb for Female)

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Signature Thumb Impression
(Paper I LAW)

Answersheet No.

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Signature Thumb Impression
(Paper II LAW)

Answersheet No.

Verified the signature and photo of the candidate.

(Signature of the invigilator)
(Paper I LAW)

(Signature of the invigilator)
(Paper II LAW)

Signature of Centre Head / In-charge
(With Seal)

Note :- Before sending the application form along with Identity Sheet the candidate must ensure that the information filled in the Identity Sheet is correct. Also put his / her Signature and thumb impression in the appropriate space.

(To be accepted by all the Branches of State Bank of India through Core Banking Network)

CHALLAN FORM MUST BE FILLED BY THE CANDIDATE IN THEIR OWN HANDWRITING

First copy for Bank (This part to be retained by the Bank for its record)	Second copy for candidate (This part must be kept by candidate)	Third copy for High Court of Chhattisgarh (This part must be attached along with the application form)																		
STATE BANK OF INDIA Name of work : Challan for payment of Examination fee for <u>District Judge (Entry Level) Exam 2016.</u> Name & Complete Address of the applicant as per application form (IN BLOCK LETTERS) Branch Name & Code : Transaction ID : Date of Deposit : Category : <table border="1" style="width:100%; margin-top:10px;"> <tr> <td style="text-align:center;">SC/ST/OBC (Only for CG domicile)</td> <td style="text-align:center;">UNRESERVED</td> </tr> <tr> <td style="text-align:center;">Rs. 700/-</td> <td style="text-align:center;">Rs. 1000/-</td> </tr> <tr> <td colspan="2" style="text-align:center;">(Bank charge of Rs. 57.50/- is to be recovered from the candidate separately).</td> </tr> </table> Amount paid Rs./- (Rupees) Amount paid by Cash deposited in <u>Power Jyoti A/c No. 31656296412 of Registrar General, High Court of Chhattisgarh, Bilaspur(CG)</u>	SC/ST/OBC (Only for CG domicile)	UNRESERVED	Rs. 700/-	Rs. 1000/-	(Bank charge of Rs. 57.50/- is to be recovered from the candidate separately).		STATE BANK OF INDIA Name of work : Challan for payment of Examination fee for <u>District Judge (Entry Level) Exam 2016</u> Name & Complete Address of the applicant as per application form (IN BLOCK LETTERS) Branch Name & Code : Transaction ID : Date of Deposit : Category : <table border="1" style="width:100%; margin-top:10px;"> <tr> <td style="text-align:center;">SC/ST/OBC (Only for CG domicile)</td> <td style="text-align:center;">UNRESERVED</td> </tr> <tr> <td style="text-align:center;">Rs. 700/-</td> <td style="text-align:center;">Rs. 1000/-</td> </tr> <tr> <td colspan="2" style="text-align:center;">(Bank charge of Rs. 57.50/- is to be recovered from the candidate separately).</td> </tr> </table> Amount paid Rs./- (Rupees) Amount paid by Cash deposited in <u>Power Jyoti A/c No. 31656296412 of Registrar General, High Court of Chhattisgarh, Bilaspur(CG)</u>	SC/ST/OBC (Only for CG domicile)	UNRESERVED	Rs. 700/-	Rs. 1000/-	(Bank charge of Rs. 57.50/- is to be recovered from the candidate separately).		STATE BANK OF INDIA Name of work : Challan for payment of Examination fee for <u>District Judge (Entry Level) Exam 2016.</u> Name & Complete Address of the applicant as per application form (IN BLOCK LETTERS) Branch Name & Code : Transaction ID : Date of Deposit : Category : <table border="1" style="width:100%; margin-top:10px;"> <tr> <td style="text-align:center;">SC/ST/OBC (Only for CG domicile)</td> <td style="text-align:center;">UNRESERVED</td> </tr> <tr> <td style="text-align:center;">Rs. 700/-</td> <td style="text-align:center;">Rs. 1000/-</td> </tr> <tr> <td colspan="2" style="text-align:center;">(Bank charge of Rs. 57.50/- is to be recovered from the candidate separately).</td> </tr> </table> Amount paid Rs./- (Rupees) Amount paid by Cash deposited in <u>Power Jyoti A/c No. 31656296412 of Registrar General, High Court of Chhattisgarh, Bilaspur(CG)</u>	SC/ST/OBC (Only for CG domicile)	UNRESERVED	Rs. 700/-	Rs. 1000/-	(Bank charge of Rs. 57.50/- is to be recovered from the candidate separately).	
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BANK STAMP & SIGNATURE Sign.of Candidate	BANK STAMP & SIGNATURE Sign.of Candidate	BANK STAMP & SIGNATURE Sign.of Candidate																		
Note : (1) Each candidate is to be given separate Transaction ID. (2) Fee receiving branch is requested to write the Name of Candidate, Transaction ID & Branch Code above invariably.	Note : (1) Each candidate is to be given separate Transaction ID. (2) Fee receiving branch is requested to write the Name of Candidate, Transaction ID & Branch Code above invariably.	Note : (1) Each candidate is to be given separate Transaction ID. (2) Fee receiving branch is requested to write the Name of Candidate, Transaction ID & Branch Code above invariably.																		